Security of Women Employees of BPOs

*32. MS. PRAMILA BOHIDAR: SHRIBJ. PANDA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Governmet is aware that some women employees of certain BPOs have been targeted and brutally murdered and this heinous crime continues to spread its tentacles;
 - (b) if so, the details thereof;
- (c) whether Government proposes to put in place certain security measures/guidelines for BPOs/other agencies employing women to ensure safety and security of their staff; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MANIKRAO GAVIT): (a) and (b) 'Public Order' and 'Police' are State subjects as per the Seventh Schedule to the Constitution of India and as such, registration, investigation, detection and prevention of crime is primarily the resonsibility of the State Governments including cases relating to crime against women working in BPOs. No data is maintained centrally regaring cases pertaining to women working in BPOs.

(c) and (d) The Government of India has been issuing guidelines to the State Government from time to time to make concerted efforts to improve the administration of Criminal Justice System and to take effective measures to control crime against vulnerable sections including women and children.

Inclusion of M/S MAS holdings company under SITP

- *33. SHRI NANDI YELLAIAH: Will the Minister of TEXTILES be pleased to state:
- (a) whether Andhra Pradesh Government has requested the Union Government for inclusion of M/s MAS Holdings Company under the Scheme for Integrated Textile Projects (SITP) to provide with requisite financial support for development of common infrastructure in the Integrated Textile Park;
 - (b) if so, the details thereof;
 - (c) the reasons for delay in giving clearance to this proposal; and
 - (d) by when clearance is likely to be given?

THE MINISTER OF TEXTILES (SHRI SHANKERSINH VAGHELA): (a) to (d) Yes Sir, Ministry of Textiles had received a letter dated 16.07.2007 from Chief Minister of Andhra Pradesh for inclusion of the project of M/s 'MAS Holding Company' under the Scheme for Integrated Textiles Parks (SITP). However, details of the proposal are not found enclosed and no project proposal has been received in this regard so far. The target under the SITP was 30 projects during the 10th Five Year Plan period, and the same have already been approved.